

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-468/ND/2017

In the matter of

Vrinda Power Pvt. Ltd

....PETITIONER

Vs.

Capital Electech. (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 13.3.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

(V.K. Subburaj)

Hon'ble Member (Technical)

For the Petitioner /applicant

: Mr. Ashwini Kr. Singh, Advocate

Mr. K. Anandh, Advocate

Ms. Shruti Iyer, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

At the request of the parties, the matter is adjourned to 10.4.2018.

List on 10.4.2018.

— Sol —

(V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— Sol —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit